

TA 731/87

AZ
✓

20.2.90 Hon. K.J. Roman, Am
Hon. D.K. Agrawal, JM

No one is present on behalf of the Applicant. As to transfer of this case to the Tribunal under the provision of S.29 of Act XXV of 1985, due notice was sent to the Applicant. No notice needs to be sent now. The case is listed for hearing on 23.3.1990 and no further postponement will be given. Sri Amit Shrivastava on behalf of his late Srinika, ^{minor & respondent} was present.

Am

De

JM

20.2.90

Am

23.3.90 Due to lawyers strike the case is adj to 23.5.90 for hearing.

Amit Sen
Court clerk.

12-6-90 - order issued